Annexure-7

Name of the corporate debtor: TYSON RETAIL SERVICES PRIVATE LIMITED Date of commencement of liquidation: 22.12.2022 Order received on 26.12.2022 List of Stakeholders as on 24.02.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

- 1				Identification	Deta	ils of	Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks
N	lo		stakeholders	No.	claim r	eceived							contingen		of claim		, if any
			(preference shareholders / equity shareholders / partners / others)			claimed	Amount of claim admitted	e of claim	covered by lien or attachment	attachment	covered by guarantee	% share in total amount of claims admitted		mutual dues, that may be set off	d	under verificatio n	
	 	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL